



सत्यमेव जयते

भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



F.No.4-6/2016-BB&PA

Dated: 29.11.2017

To

The Secretary
Department of Telecommunications,
Sanchar Bhawan,
Ashok Road,
New Delhi – 110 001

Subject: Reference back/clarification on recommendations of TRAI on 'Encouraging Data usage in Rural Areas through Provisioning of Free Data'dated 19-12-2016.

Ref.: Letter No. 12-30/TRAI Free Data/2017 dated 25th September, 2017

Through the above referred letter, DoT had referred back some of TRAI's recommendations on "Encouraging Data usage in Rural Areas through Provisioning of Free Data dated 19-12-2016" with their comments for clarifications/reconsideration in accordance with the provisions of section 11 of TRAI Act 1997, as amended in 2000.

2. The Authority, after due deliberations on the comments received from DoT, has finalized its response which is enclosed herewith.
3. A copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in.

This letter issues with the approval of the Authority.

Encl: As above


(S.K. Gupta)
Secretary, TRAI
29.11.2017